

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-242/2010 13724 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Rita. Kar,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the 10<sup>th</sup> July, 2018.

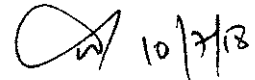
Sub: **Casual Leave along with station leave permission.**

Ref:- Your Letter No. DJN/4803, dtd. 28.06.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 29.06.2018 and 30.06.2018 along with station leave permission from the morning of 29.06.2018 till the morning of 02.07.2018 has been ~~granted~~ / ~~rejected~~.

Yours faithfully,

 10/7/18

**JOINT REGISTRAR (VIGILANCE)**

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Duo